

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4573
ANSWERED ON:07.09.2012
STATUS OF WOMEN
Jindal Shri Naveen;Kalmadi Shri Suresh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a High Level Expert Committee has been constituted to undertake a comprehensive study to assess the status of women in the country since 1989;
- (b) if so, the details thereof;
- (c) whether above said Committee has evolved any policy interventions based on the contemporary assessment of women's needs;
- (d) if so, the details thereof; and
- (e) the follow up action taken/proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Yes, Madam. The Government has set up a High Level Committee (HLC) on the status of women to undertake comprehensive study to understand the status of women since 1989 as well as to evolve appropriate policy interventions based on a contemporary assessment of women's needs.

The composition of the Committee is as under:-

- i. Justice Ruma Pal Chairperson
- ii. Prof. Bina Agarwal Member
- iii. Dr. Amita Singh Member
- iv. Dr. Pam Rajput Member
- v. Ms. Rita Sarin Member
- vi. Dr. Manorma Singh Member
- vii. Dr. Shantha Krishnan Member
- viii. Dr. Nirmala Devi Member
- ix. Ms. Manira A Pinto Member
- x. Smt. Vijayluxmi Kol. Member
- xi. Ms. Pratima Thami Member
- xii. Mrs. Suman Kumar Member
- xiii. Mrs. Anusuiya Sharma Member
- xiv. Dr. Simrit Kaur Member
- xv. Ms. Naheed Soz Member
- xvi. Dr. V. S. Elizabeth Member
- xvii. Ms. Nandini Thockchom Member
- xviii. Ms. Razia Abdul Rahim Patel Member
- xix. Smt. Deepa Jain Singh Member Secretary

The Terms of Reference of the above High Level Committee (HLC) is as follows:-

- I. The HLC will conduct an intensive literature survey to take stock of published data, reports, articles and research from about 1989 onwards, on the status of women in India.
- II. The HLC will prepare a Report on the current socio-economic, political and legal status of women in India. The Report will also bring out the interconnectedness of these aspects in terms of their impact on women and recommend measures for holistic empowerment of women.
- III. The HLC will examine the overall status of women including, inter-alia, the socio-economic, health and nutritional, legal and political status, disaggregated by rural/urban, economic and social position (e.g. APL/BPL, SC/ST, single women, disabled women, migrant women) and wherever possible by minority status (e.g. muslims/others). The analysis would take account of cross-regional differences and focus on inequalities both within and outside the household. It would also assess the impact made by existing policies and

legislative changes on equality, security and holistic empowerment of women, and will identify inequalities in policy and legislation as well as gaps in implementation.

(c) & (d): No, Madam. The High Level Committee was constituted vide Resolution dated 27 February, 2012 and it is required to present its report within 2 years.

(e): Does not arise.